

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:339  
ANSWERED ON:22.02.2001  
HANDING OVER OF IPCL TO IOC  
LAKSHMAN CHANDRA SETH

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a): whether the Government have decided to hand over Baroda unit of IPCL to IOC;
- (b): if so, the reasons therefor; and
- (c): the likely status of other two units of IPCL?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): The Government has, in partial modification of the previous decision in the matter of disinvestment of Indian Petrochemicals Corporation Limited (IPCL), decided that the Vadodara plant of IPCL, which has synergies with Gujarat Refinery of Indian Oil Corporation Limited, may, after proper valuation, be transferred to the Indian Oil Corporation Limited. The rest of IPCL may, as decided earlier, be disinvested through strategic sale of 25% equity.